

34

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 81/15	IA 16/17 in TP 82/16	For carrying out Amendment & filing Amended copy	397/ 398	Ramakrishna Meenaji Hadgal & Anr. Vs. Shree Ashraya Infra Co. Ltd. & 10 Ors.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. D. JAYALAKSHMI Counsel for petitioner D. Dh  
KSR & CO  
9944169995

2. ROSHAN RAIKAR  
ASSOCIATES  
PCS  
9343345457

Respondent No.  
1 to 6

Roshan Raikar

**ORDER**

Counsel for Petitioner is present. PCS for Respondent is present. He requested time for filing Additional Counter. List it on 31/01/2018.

Member (T)

Member (J)